

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 58 of 2019

IN THE MATTER OF:

Late Devraj Dhanram

Represented by his Legal

Representatives:

Ms. Geetha Devraj & Ors.

...Appellants

Versus

Firebricks & Potteries Pvt. Ltd. & Ors.

...Respondents

For Appellant: Mr. Sumesh Dhawan, Ms. Vatsala Kan, Ms. Apoorva Chowdhary and Mr. Siddharthan Iyer, Advocates

**For Respondent: Mr. A. Murali, Advocate for Respondent No. 1 to 5
Mr. Abhijit Atvr, Advocate for Respondent No. 6 & 7
Mr. Goutham Shivshankar, Advocate for R- 9
Mr. Rana Mukherji, Sr. Advocate for Respondent No. 10**

O R D E R

27.02.2020 Learned Counsel for the Appellant is permitted to file copy of extract of Minutes of meeting of Board of Directors held on 23th May, 2006 and the meeting held on 20th September, 2006, which are stated to have been filed before the Adjudicating Authority.

Parties to prepare list of dates and events chronologically making reference to concerned page numbers in the paper book which they want to refer at the time of arguments, not more than five pages.

Cont.....

List the Appeal For Admission (After Notice) on **31th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Basant B./md